nt>

12.07 hrs.

Title: Regarding certain observations made in the Nineteenth Report of the Standing Committee on Defence on Demands for Grants of the Ministry of Defence for 2003-2004.

MR. SPEAKER: I go to 'Zero Hour' now.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, I am thankful to you for your kind observation. The most important issue that I raise today is not an issue concerning any political party. It is an issue concerning the entire House and before I make my observation, I profusely thank the Chairman of the Standing Committee on Defence Shri Madan Lal Khurana ...(*Interruptions*)

डॉ.विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, आज करीब 15 स्टैंडिंग कमेटीज की रिपोर्ट आई हैं। â€¦(व्यवधान) I am raising a point of order.

SHRI PRIYA RANJAN DASMUNSI : Sir, under what rule is he raising a point of order?

MR. SPEAKER: There is no point of order during 'Zero Hour'. But since he wants to say something, let him say that.

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष जी, आज सात-आठ स्टैंडिंग कमेटीज की रिपोर्ट आई हैं जबकि कल कुछ स्टैंडिंग कमेटीज की रिपोर्ट आई थीं। कुल मिलाकर 17 स्टैंडिंग कमेटीज हैं जिनमें 11 लोक सभा की हैं और 6 राज्य सभा की हैं। इन 17 कमेटीज की जो रिपोर्ट होगी, क्या हरेक रिपोर्ट पर यहां बहस हर रोज होगी ? इसके बारे में कोई तो प्रोसीजर होगा। इनसे पहले डिफेंस मिनिस्टर या कोई और जबाव देने के हो तो बात अलग है परन्तु स्टैंडिंग कमेटी पर तो आज तक कभी बहस नहीं हुई। इतने साल बीत गये हे, 1995 से स्टैंडिंग कमेटीज चल रही हैं। â€¦(व्यवधान)

अध्यक्ष महोदय : मैं समझ गया हूं कि आपका प्रश्न क्या है ? इस विाय पर यहां चर्चा नहीं हो रही है। जीरो ऑवर में मैम्बर को यहां प्रश्न मैंशन करने की इजाजत है चाहे वह रिपोर्ट पर हो या दूसरे किसी विाय पर हो। He will mention his subject.

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, the Prime Minister is here. I would also request you that some of the recommendations of some of the Standing Committees should be taken up in this House. That is the feeling of the hon. Members of the Standing Committees. They are losing heart. They are losing enthusiasm for the work. They say, all their recommendations are ignored, they are never discussed in the House and that we do not get any effective answer. The Action Taken Note takes one year.

The Prime Minister knows the importance of this. I am sure he will also help so that the House could discuss them and the recommendations are carried out. As you are aware, Sir, almost 100 per cent are unanimous reports, if I am not mistaken.

MR. SPEAKER: I agree with you that some of the reports can be discussed provided you go to the BAC and fix up the dates.

प्रधान मंत्री (श्री अटल बिहारी वाजपेयी) : मैं श्री सोमनाथ जी से सहमत हूं कि रिपोर्ट आने के बाद सदन में उस पर चर्चा हो सकती है। रिपोर्ट आने के बाद जो भी कार्य करने होंगे, वे बाद में होंगे लेकिन सदन में रिपोर्ट आते ही सदस्य उसका उल्लेख कर सकते हैं। सदस्यों को पता होना चाहिए कि कौन सी रिपोर्ट को उठाया जा रहा है जिससे कि चर्चा में वे भी योगदान दे सकें।

SHRI SOMNATH CHATTERJEE : That is different but he agrees with me.

श्री अटल बिहारी वाजपेयी : दासमुंशी जी अगर अचानक कोई रिपोर्ट उठा दें तो उस पर चर्चा करना मुश्किल होता है।

SHRI SOMNATH CHATTERJEE : I would request him not to put a rider today.

SHRI PRIYA RANJAN DASMUNSI : Sir, I am thankful to all the Members of the Standing Committee on Defence. They are all our colleagues. When we refer any matter of the Standing Committee, we do not refer it on political angle.

Mr. Speaker Sir, the most important issue, that the hon. Prime Minister has just stated in his Statement on his tour to Kashmir, is our determination to resolve to fight the cross border terrorism and ultimately restore the understanding and cordial relationship with the people of Kashmir as well as friendship with Pakistan. In that perspective, right from day one of the Thirteenth Lok Sabha, the Government has been asking the entire House to give total support to the cause of security and defence.

Mr. Speaker Sir, the Prime Minister is very right अचानक दासमुंशी जी अगर उसे पिक अप करें तो मुश्किल है। मैंने अचानक पिक अप नहीं किया। Yesterday, the Chairman of the Standing Committee on Defence, after laying the report on the Table of the House, went to the Press and gave विस्तृत जानकारी। मैं कोट नहीं करना चाहता कि ट्रिब्यून में क्या निकला, हिन्दुस्तान में क्या निकला लेकिन श्री खुराना जी ने देश को यह जानकारी देकर, देश को सचेत करके, सदन को सचेत करके जो अच्छा काम किया, उसके लिए मैं उनको बधाई देना चाहता हूं।

Mr. Speaker Sir, the questions are very important. This particular report gave such revelations, in my opinion − if I am wrong I can be corrected − that never in the history of Indian Parliament such strong revelations and such exposure of the functioning of the Ministry of Defence, in the light of our country's present security have been ever tabled.

DR. NITISH SENGUPTA (CONTAI): This has happened earlier also. The Jeep Scandal case is there.

SHRI PRIYA RANJAN DASMUNSI : Sir, why is he interrupting me? I am not his enemy.

Mr. Speaker Sir, 30 per cent of the capital expenditure for the Defence preparedness remained unutilised. The national security tax collected from the patriotic people, in the name of Kargil, to update the Defence preparedness has been placed into the General Fund. The procurement recommendations to the tune of Rs.50,000 crore remained unanswered and we do not know whether it has been materialised or not.

Mr. Speaker Sir, of the three special aircraft carriers, which is the requirement of the Navy to meet the Ocean preparedness, one is about to be phased out and the Defence remained silent. We would like to know what is the alternate contingency plan. While Parliament is here to give them the full support and money, they have not utilised that. The total Defence expenditure has come down from 18 per cent to 13 per cent. In the last three years, on capital expenditure for Defence preparedness, 30 per cent remained unutilised. Projects like LCA, AJT, MBT Arjun are overrunning for 15 to 20 years. We need at least three aircraft carriers, where one is there to be phased out shortly and no comprehensive assessment of the threat perception, including long-term vision, has been predicted.

Mr. Speaker, Sir, my poetry or essays, good songs of my good friends in Parliament or a good acting of an actor or a good poetry of the Prime Minister may only console the people of India but in the matter of defence, these will not serve the purpose. These are the essential things which have been manifested. It is the duty of the Prime Minister to take the House into confidence and tell as to why there is such a delay and why these things are happening.

Mr. Speaker, Sir, the important part is there. Paragraph 41 ...(*Interruptions*)

श्री राम नगीना मिश्र (पडरौना) : अध्यक्ष जी, यह जो बयान दे रहे हैं, हमें आश्चर्य होता है।â€¦ (व्यवधान)

प्रधान मंत्री जी कविता करते हैं तो यहां कहने की क्या जरुरत है? â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Sir, I do not understand why they are interrupting me. We are discussing a serious issue here. It is not a party issue. It is the Report of the Committee. ...(*Interruptions*)

अध्यक्ष महोदय : देखिए, बात बहुत सिम्पल है। कमेटी के चेयरमैन यहां बैठे हैं। आप क्यों बोल रहे हैं? बैठिए।

â€¦ (व्यवधान)

MR. SPEAKER: I have permitted him to speak in the `Zero Hour'. He knows his limit, how much time he can take. I cannot give him more time.

...(*Interruptions*)

श्री विनय कटियार (फैज़ाबाद) : अध्यक्ष जी, अगर यह डिबेट चेयरमैन और इनके बीच में हो रही है और बाकी सदन के बीच में नहीं हो रही है तो खुराना जी और ये बाहर चले जाएं, बात हो जाए, फिर यह सदन का समय क्यों बर्बाद किया जा रहा है? â€¦ (व्यवधान)सदन का समय बर्बाद करने की क्या आवश्यकता है ?â€¦ (व्यवधान)

MR. SPEAKER: He is referring to the Report.

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, I am only helping the Prime Minister to understand how his Defence Minister is functioning, and nothing more than that. ...(*Interruptions*)

श्री विनय कटियार : क्या आप केवल पढ़कर समस्या का समाधान करना चाहते हैं?â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : The Defence Secretary informed the Committee that the *Raksha Mantri* has been ...(*Interruptions*) The Defence Minister's power to sanction has been enhanced from Rs. 20 crore to Rs. 300 crore. In spite of this power given to the Defence Minister, in spite of all the authority of Parliament reposed on the Defence Minister, and in spite of public money ready at his disposal, the country's defence preparedness has gone down to this extent. I would like to know from the hon. Prime Minister as to how the nation will feel confident that defence preparedness at this critical juncture is safe in his hands. It is not my allegation. Do not take it as the complaint of the Congress Party.

On the AJT purchase, the Report says that everything has been finalised. But the newspaper says that the battle

whether to buy it from Czechoslovakia or Britain is going on. That is why, Air Force is suffering. ...(*Interruptions*)

MR. SPAKER: I think, you will have to conclude now.

SHRI PRIYA RANJAN DASMUNSI : Sir, I will conclude in a minute.

Observing Kargil Martyr Day, shedding tears and saying '*Zindabad*' and '*Jai Hind*' will not help the country's defence. This is how Indian Defence is being treated. Therefore, I feel that the Prime Minister may kindly respond to this. The Defence Minister is away. It is a matter of great concern. It is concerning the national security of the country. Sir, I would like the Prime Minister to intervene. ...(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, I associate myself with him. ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Now, the Prime Minister is here. I would request him to respond. ...(*Interruptions*) We would like to know the reaction of the Prime Minister to the exposure of the Standing Committee on Defence. Parliament wants to know his reaction. â€¦ (*Interruptions*)

MR. SPEAKER: Now, Shri Ramjilal Suman.

SHRI PRIYA RANJAN DASMUNSI : Sir, his subject is different. ...(*Interruptions*)

MR. SPEAKER: Shri Dasmunsi, you wanted to raise the issue. I have permitted you to raise it. It is for the Government to respond or not to respond. Please sit down.

Now, Shri Ramjilal Suman.

...(*Interruptions*)

अध्यक्ष महोदय : सुमन जी, आप अपना विाय रख सकते हैं।

...(*Interruptions*)

श्री श्रीप्रकाश जायसवाल (कानपुर) : प्रधान मंत्री जी का इस पर रिएक्शन आना चाहिए।â€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, do you not think that it is a matter in which the Prime Minister should take the House into confidence? I seek your protection.

कर्नल (सेवानिवृत्त) सोना राम चौधरी (बाड़मेर) : यह देश की रक्षा का मामला है, इस पर जवाब आना चाहिए।

अध्यक्ष महोदय : मदन लाल खुराना जी रक्षा संबंधी मामलों की स्थाई समिति के अध्यक्ष हैं इसलिए मैं उनको बोलने की इजाजत दे रहा हूं।

श्री मदन लाल खुराना (दिल्ली सदर) : अध्यक्ष जी, हमने जो रिकमंडेशंस दी हैं,

SHRI V. DHANANJAYA KUMAR (MANGALORE): Sir, are you allowing a full-fledged discussion on this matter?

SHRI SOMNATH CHATTERJEE : Sir, everybody is questioning your ruling. Any decision you take is being questioned.

श्री मदन लाल खुराना : वाजपेयी सरकार सुरक्षा के मामले में कितनी गम्भीर है यह इसस पता चलता है कि पहले डिफेंस के लिए 30,000 करोड़ रुपए या 40,000 करोड़ रुपए का बजट रखा जाता था, लेकिन पिछले दो वाँ से 66,000 करोड़ रुपए का बजट डिफेंस के लिए रखा गया है। लेकिन खरीद का प्रोसिजर इतना लम्बा हैâ€¦ (व्यवधान)

अध्यक्ष महोदय : आपको भी सुनना पड़ेगा।

कर्नल (सेवानिवृत्त) सोना राम चौधरी : लेकिन ये अपना बचाव कर रहे हैं।

श्री मदन लाल खुराना : पर्चेजिंग का प्रोसिजर इतना लम्बा है, यहां बोफोर्स की बात आई, उसी वजह से अधिकारी खरीदने में घबराते हैंâ€¦ (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : He cannot say beyond this Report. He is going beyond this Report....(*Interruptions*) Mr. Speaker, Sir, how can he go beyond this Report? He cannot say anything beyond this Report. I did not say a single word beyond this Report.

श्री मदन लाल खुराना : यह भी रिकमंडेशन में है कि आडिट भी पर्चेज से पहले हो जाए।

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, he cannot say beyond this Report. He has signed the Report. खुराना जी ने कहा है कि पिछले तीन साल में 20 प्रतिशत खर्चा नहीं हुआ।â€¦ (व्यवधान)

MR. SPEAKER: Shri Priya Ranjan Dasmunsi during 'Zero Hour' raised certain points on the Report of the

Committee on Defence of 2003. Since he had raised certain issues, I have permitted, as an exceptional case, Shri Madan Lal Khurana to speak on the issues raised by him. Normally, it is not the practice. But, as I said, since some important issue has been raised, let the Chairman of the Committee on Defence say what he wants to say. So, let him say on the issues which are raised by Shri Priya Ranjan Dasmunsi, and nothing more than that.

...(*Interruptions*)

MR. SPEAKER: Let him complete his speech. You can speak after that.

SHRI SHIVRAJ V. PATIL (LATUR): Before he says, if I speak, it will help him also.

MR. SPEAKER: I can permit you after his speech.

श्री मदन लाल खुराना : इसी रिपोर्ट की रिकमंडेशन है। पूरी कमेटी ने यह सोचा कि पैसा लैप्स न हो, जिस उद्देश्य से सरकार ने पिछले वर्षों से इतनी बड़ी धनराशि दी है, डबल कर दी है, यह कैसे खर्च हो, उसके बारे में सजेशन दिया है। यह सुझाव दिया गया है कि यह पैसा लैप्स न हो, उसको अगली बार यूज करने की अनुमति दी जाए।â€¦(व्यवधान) इसलिए सजेशन यह दिया गया कि डिफेंस का पूरा बजट पांच साल के लिए बनाया जाए, ताकि जो प्रोसिजर है खरीदने का, उसके कारण पैसा लैप्स न हो पाए। यह एक मुद्दा है। एक साल के लिए नहीं, पांच साल के लिए डिफेंस का बजट बनाया जाए।

क्योंकि खरीदने का प्रौसीजर इतना लम्बा होता है कि पांच साल में परचेज पूरी हो जाए।

श्री शिवराज वि.पाटील : सर, मैं यह कहना चाहता हूं कि यह रिपोर्ट जो दी गयी है, वह खुराना साहब की रिपोर्ट नहीं है, वह रिपोर्ट कमेटी की है। खुराना साहब शायद डर रहे हैं कि ऐसी रिपोर्ट अगर गवर्नमेंट के खिलाफ गयी तो गवर्नमेंट उनके ऊपर कितनी नाराज होगी। यह रिपोर्ट उनकी नहीं है बल्कि यह रिपोर्ट हम लोगों की है जो यहां पर बैठे हुए हैं और यह रिपोर्ट यूनेनिमस है। माननीय प्रियरंजन दास मुंशी जी ने बहुत जिम्मेदारी से बहुत महत्वपूर्ण प्रश्न उठाए हैं और रिपोर्ट के सिवाए उन्होंने कुछ नहीं कहा है। हम सरकार से कहना चाहेंगे कि यह यूनेनिमस रिपोर्ट है, यह मिनी-हाउस की रिपोर्ट है क्योंकि कमेटी को मिनी हाउस माना जाता है। सरकार उसे गंभीरता से देखे और केवल देखे ही नहीं हमें भी बताए कि वह उसके ऊपर क्या करने जा रही है।

श्री श्रीप्रकाश जायसवाल : खुराना साहब, आपको डरने की जरुरत नहीं है, आप हटाए नहीं जाएंगे। पाटिल साहब ने बचा लिया आपको।

SHRI SOMNATH CHATTERJEE : Sir, we all understand the embarrassment or the anxiety of our very good friend Shri Madan Lal Khurana. After being declared in charge of the Delhi unit of the BJP, he is facing this problem today. Naturally, all these confabulations have started between the Delhi MPs. I notice that. They want to push him out. That is another matter.

Let us not take it on a party basis. I think, Shri Priya Ranjan Dasmunsi correctly mentioned − and I am sure the hon. Prime Minister would also agree − that in defence matters and in security matters the entire House has been with the Government. There has been no occasion when we have made it a party issue. This Report is a unanimous Report of a Committee of Parliament, which is treated as a mini-parliament as we were rightly reminded. Therefore, let us take it with the importance it deserves. I am sure, the Prime Minister would like to consider what his response would be. I know, it is very difficult to say, 'Yes' or 'No' here because his Minister is already under trouble of being quarantined and he does not want to lose his job as the convenor of the NDA, which is the only job left for him in the NDA because all these * are there with them. ...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, the hon. Member has made a derogatory remark, which should be expunged. ...(*Interruptions*)

श्री सत्यव्रत चतुर्वेदी (खजुराहो) : अध्यक्ष जी, हम माननीय प्रधान मंत्री जी को सुनना चाहते हैं।

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, let the hon. Prime Minister respond to it. ...(*Interruptions*) What is the response of the Government? We want to hear the Prime Minister. I had heard the Prime Minister during the Question Hour very earnestly and I followed his directions through your observations. Now, it is time for the leader to respond. How can the Prime Minister remain silent on this Report? â€¦ (*Interruptions*)

श्री सत्यव्रत चतुर्वेदी : अध्यक्ष जी, देश की सुरक्षा का मामला है और माननीय प्रधान मंत्री जी सदन के अंदर है, हम उन्हें सुनना चाहते हैं।

* Expunged as ordered by the Chair.

MR. SPEAKER: Shri Priya Ranjan Dasmunsi, you have a right to request the Prime Minister to make a statement on your submission and the Prime Minister has a right either to reply or not to reply. During 'Zero Hour', it is not a rule that every query has to be responded to.

...(*Interruptions*)

DR. BIKRAM SARKAR (PANSKURA): Sir, the word used by Shri Somnath Chatterjee is objectionable and it should be removed from the record. ...(*Interruptions*)

MR. SPEAKER: I will remove it from the record. मैं जानता हूं आप ऐसे नही हैं।

श्री शिवराज वि.पाटील : सर, हमारी खुशकिस्मती से डिबेट के समय माननीय प्रधान मंत्री जी यहां पर हैं। हम उनको डिटेल में जाकर जवाब देने के लिए नहीं कहेंगे। लेकिन माननीय प्रधान मंत्री जी इतना तो हमें जरूर आश्वस्त कर सकते हैं कि यह अहम मसले हैं और आप सब लोगों ने इस बात को आगे रखा है। उसको हम ध्यान में रखकर जो कर सकते हैं करेंगें। इतना तो वे बोल सकते हैं। क्या माननीय प्रधान मंत्री जी से हम इतना भी एक्सपैक्ट नहीं कर सकते हैं.

श्री सत्यव्रत चतुर्वेदी : अध्यक्ष जी, रक्षा मंत्री जी की बात तो समझ में आती है लेकिन माननीय प्रधान मंत्री जी की खामोशी समझ से बाहर की बात है।

MR. SPEAKER: I am bound by the rules.

...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : If the hon. Prime Minister remains quiet, what message will go outside on this issue? ...(*Interruptions*)

डॉ.विजय कुमार मल्होत्रा : अध्यक्ष महोदय, एक स्टैंडिंग कमेटी का सवाल नहीं है। अन्य सभी के बारे में भी सवाल है। â€¦(व्यवधान)

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, जो समितियां सदन नियुक्त करता है, उनकी रिपोर्ट्स को सदन गम्भीरता से लेता है। उन रिपोर्ट्स पर चर्चा भी हो सकती है, मगर उसकी एक प्रक्रिया है, जिसके अन्तर्गत वह मोशन आना चाहिए और चर्चा के लिए सदन में रखा जा सकता है तथा सब लोगों को बोलने का अवसर दिया जा सकता है। यह समझने का कोई कारण नहीं है और प्रतिपक्ष यह न समझे कि इस तरह की रिपोर्टों को गम्भीरता से नहीं लेते हैं। उनका महत्व है। â€¦(व्यवधान)

श्री सोमनाथ चटर्जी : ऐसा किसी ने नहीं कहा। â€¦(व्यवधान)

श्री अटल बिहारी वाजपेयी : आपने ठीक कहा, खुराना जी से इसका संबंध नहीं है। रिपोर्ट आती है । उसको गम्भीरता से लेना जरूरी है, लेकिन गहराई से विचार करने के लिए समय नहीं मिल पाता है। एक-एक मुद्दे पर सदन विचार नहीं कर सकता है। गवाहियां नहीं ले सकता है, फाइलें नहीं देख सकता है। यह सब देखने के बाद जो रिपोर्ट तैयार होती है, वह युनैनिमस रिपोर्ट होती है। इसको गम्भीरता से लेना चाहिए और चर्चा के लिए समय तय करना चाहिए। इसमें कोई आपत्ति नहीं है। â€¦(व्यवधान)

अध्यक्ष महोदय : इसका मतलब वही है, जो आप चाहते हैं।

...(व्यवधान)

श्री प्रकाश परांजपे (ठाणे) : अध्यक्ष महोदय, एमपीलैड के बारे में भी जो रिपोर्ट आई है, उसको भी गम्भीरता से लिया जाए, तो पूरा सदन खुश हो जाएगा। â€¦(व्यवधान)

----

32. **hrs.**